CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Allahabad this the O7th day of October, 1994

Original Application No. 1399 of 1994

Hon'ble Mr. S. Dayal, Member (A)
Hon'ble Mr. Jasbir S. Dhaliwal, Member (J)

C.B. Singh Lister Driver, (Under Suspension) son of Sri Arjun Singh (Internal Transport Section) Ordnance Depot Fort, Allahabad.

Applicant

By Advocate Sri A.K. Tripathi

Versus

- Union of India, through Secretary Ministry of Defence Government of India, New Delhi.
- 2. Captain Anand Kumar, Installation Security Officer, Traffic Officer Ordnance Depot/Internal Transport Section Officer, Ordnance depot, Fort, Allahabad.
- 3. Harindar Dang, Colonel, Commandant Ordnance Depot Fort, Allahaba-d

Respondents.

ORDER (Oral)

Hon'ble Mr. S. Dayal, Member (A)

This case is against the suspension order which was made after the applicant remaindin Police custody for a period of 7 days under Section 409 and 379 I.P.C.

2. Since, this is a case of suspension after custody for a period of more than 24 hours, there is no admitted the application, or for ground either for granting time or granting any interim relief. The application is, therefore, dismissed at admission stage.

Member (J)

Member (

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Member (A)